

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 114
Appeal No. 112/59/ND/2019
Comp. Appl/611/2020

IN THE MATTER OF:

M/s. IND Finance & Securities Trust Pvt. ... Applicant/Petitioner
Ltd.

Versus

M/s. Eicher Motors Ltd. & Others ... Respondent

Under Section: 59

Order delivered on 08.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)


SHRI. NARENDER KUMAR BHOLA
HON'BLE MEMBER (T)

PRESENTS:

For the Petitioner/Applicant – Mr. Sahil Raveen, Advocate

ORDER

Renotify this case on 12th January, 2021.


(T.S SINGH)
COURT OFFICER